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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 446/2022

DR. SANDEEP SHANKARRAO ADKEPetitioner

Through: Mr. Narendar Rao Thaneer and Mr. Amol B. Karande, Advocates.

versus

INDIAN ORTHOPAEDIC ASSOCIATION & ORS.Respondents Through:

CORAM: HON'BLE MR. JUSTICE MANOJ JAIN

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<u>ORDER</u> 11.12.2024

1. The Hon'ble Judge is sitting in DB-VI with Hon'ble Mr. Justice C. Hari Shankar.

2. At request, list on 21st February, 2025.

BY ORDER

COURT MASTER

DECEMBER 11, 2024/st

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 19/06/2025 at 09:57:53